

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 318/9/HDB/2017
NAME OF THE COMPANY	Mohana Cotton Private Limited
NAME OF THE PETITIONER(S)	DV Exports
NAME OF THE RESPONDENT(S)	Mohana Cotton Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAHUL TOTALA	Advocate	rahul.totala@yahoo.in 9890665306	<u>Rahul</u>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manjusha	Advocate	manju.jc.j@gmail.com	<u>M. Manjusha</u>

Heard Mr.Rahul Totala, learned counsel for the Petitioner and Ms.Manjusha, learned counsel for the Respondent.

Both the parties submits that the issue in question is likely to be resolved soon and thus requested time. Post the case on 15.01.2018.



Member (Technical)



Member (Judicial)